

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1177
ANSWERED ON:07.03.2008
POOR TELECOM SERVICE IN ELECTIONS
Nandy Shri Amitava

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether poor telecommunication connectivity has made obstacle to monitor smooth elections in different parts of the country; and
- (b) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

- (a) and (b): The requisite information for answering the question is being collected and will be laid on the Table of the House.